NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 07/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

NAME OF THE PETITIONER(S)

: TCP/40/ (IB)/2017

: POONAM ENTERPRISE

NAME OF THE RESPONDENT(S)

: SHRIRAM EPC LTD

UNDER SECTION

: 433(e) (f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

M. A. Mudimannan

Advocate

For Perisoner

ORDER

Counsel representing both the parties are present and stated that the parties are making efforts to settle the matter by way of a compromise. Both the counsel prayed time for making submissions in relation to the final outcome of the settlement talks. Time extended at request. Put up on 20.11.2017 at 10.30 A.M.

> K Anantha Padmanabha Swamy Member (Judicial)

bc